

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 94 /UHC/Admin.A/2007

Dated: July 11, 2007.

Smt. Meena Tewari, IInd Addl. District & Sessions Judge, Dehradun is hereby appointed Special Judge (E.C. Act) under section 12 A (2) of Essential Commodities Act, 1955, in addition to her duties.

By order of Hon'ble the Chief Justice,

Sd/-
(V.K. Maheshwari)
Registrar General